

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

23

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/1/CAA/2018

PETITION NUMBER :

NAME OF THE APPLICANT : ARUN WIND MILLS INDIA PVT LTD

NAME OF THE APPLICANT : ANIRUTH GREEN INDIA PVT LTD

NAME OF THE APPLICANT : ADHAV ENERGY TEHC PVT LTD

NAME OF THE APPLICANT : APSARA POWER INDIA PVT LTD

UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1 V. SRIWASAW Counsel for Applicants

**ORDER**

Heard the Application. Reserved for order.

sd/-  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

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